

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-274(PB)/2019

IN THE MATTER OF:

Central Bank of India

.... Applicant/petitioner

Vs.

M/s. R.S Ingot and Billet Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code,2016 (CIRP)

Order delivered on 05.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

DR. V.K SUBBURAJ
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant

Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advs.
for Punjab National Bank
Mr. Vinod Chaurasia for RP/Applicant

ORDER

List on 14.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)

05.11.2020
Ritu Sharma